

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/792/2021



This the 13th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Kriti Sharma, Aged 21 years, D/o Sh. Chamil Kumar, R/o Ward No. 1, H. No. 31
village siot Tehsil Siot District Rajouri. Pin - 185152

.....Applicant

(Advocate:- Mr.Bhavishya Sudan)

Versus

1. Union Territory of Jammu and Kashmir through the Commission Secretary, Civil Secretariat, Jammu/Srinagar – 180015.
2. Chairman, Service Selection Board, J&K Hema Complex, Adjacent to Gauri Shanker Mandir, Channi Himmat, Sector 3, Jammu 180015.
3. Secretary, Service Selection Board, J&K, 180015.
4. Controller of Examination, Service Selection Board, J&K, Hema Complex, Adjacent to Gauri Shanker Mandir, Channi Himmat, Sector 3, Jammu. PIN 180015.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The respondents by virtue of advertisement notice no. 01 of 2020 dated 26.06.2020 invited applications from eligible candidates for participating in the selection process for District/Division/UT cadre posts of Class-IV in various departments. The applicant applied for the said selection process. The application of the applicant was processed and the applicant was called for written test for the aforesaid post and in this



regard the admit card was issued wherein the examination of the applicant was scheduled to be held on 27/02/2021 under Roll No. 131153111862 at examination centre Baba Ghulam Shah Badshah University, Rajouri. It is submitted that to the utter shock of the applicant cheating was going on in the examination room. The applicant raised objection to the invigilator but all in vain. In this regard, the applicant moved a written complaint to Chairman, JKSSB and Controller Examination, JKSSB. Instead of conducting enquiry, the respondent no.4 has issued a notification on 25.03.2021 seeking preferences for various District/Divisional/UT cadre posts of Class-IV advertised vide Advertisement Notification No. 1 of 2020 dated 26.06.2020. By way of the instant O.A., the applicant is seeking a direction to the respondents to consider the complaint dated 17.03.2021 of the applicant and constitute a committee to examine the issue of cheating and malpractices used in the examination held on 27.02.2021.

2. We have heard Mr. Bhavishya Sudan, learned counsel for the applicant and Mr. Amit Gupta, learned A.A.G. for the respondents and perused the records.

3. Looking to the facts and circumstances of the case, we dispose of the O.A. with direction to Respondent No. 2 i.e., Chairman, Service Selection Board, Jammu and Kashmir to take a call on the representation/complaint dated 17.03.2021 (Annexure No. A-5 to the O.A.) and take action accordingly within a period of two weeks from the date of receipt of certified copy of this order.

4. It is made clear that we have not entered into the merits of the case.

5. There shall be no orders as to cost.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/Shashi/Arun